

**No.402/92/2006-MC (20 of 2009)**

**Government of India / Ministry of Finance**

**Department of Revenue**

**Central Board of Direct Taxes**

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New Delhi dated 25<sup>th</sup> September 2009

**Press Note**

The due date of filing income tax returns, due by 30<sup>th</sup> September 2009, of taxpayers assessed to income tax in the districts of Pune, Sangli and Kolhapur, has been extended to 31<sup>st</sup> October 2009.

Official notification in this regard will be issued in due course.